



भारत का राजपत्र The Gazette of India

सी.जी.-डी.एल.-अ.-17102025-266992
CG-DL-E-17102025-266992

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 4598]

नई दिल्ली, शुक्रवार, अक्टूबर 17, 2025/आश्विन 25, 1947

No. 4598]

NEW DELHI, FRIDAY, OCTOBER 17, 2025/ASVINA 25, 1947

सड़क परिवहन और राजमार्ग मंत्रालय

अधिसूचना

नई दिल्ली, 17 अक्टूबर, 2025

का.आ. 4727(अ).— केन्द्रीय सरकार, राष्ट्रीय राजमार्ग अधिनियम 1956 (1956 का 48) (जिसे इसमें इसके पश्चात् उक्त अधिनियम कहा गया है) की धारा 3क की उप-धारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, यह समाधान हो जाने के पश्चात् कि महाराष्ट्र राज्य के रायगड जिले में Greenfield Highway के कि.मी. 20.75 से कि.मी. 29.125 तक के भू-खण्ड के निर्माण (चौड़ीकरण/पेव्ड शोल्डर सहित 2-लेन/4/6-लेन का बनाना आदि), अनुरक्षण, प्रबन्धन और प्रचालन के लोक प्रयोजन के लिए वह भूमि अपेक्षित है जिसका संक्षिप्त वर्णन नीचे अनुसूची में दिया गया है, ऐसी भूमि का अर्जन करने के अपने आशय की घोषणा करती है।

कोई भी व्यक्ति, जो उक्त भूमि में हितबद्ध है, उक्त अधिनियम की धारा 3ग की उप-धारा (1) के अधीन पूर्वोक्त प्रयोजन के लिए ऐसी भूमि के उपयोग पर राजपत्र में इस अधिसूचना के प्रकाशन की तारीख से इक्कीस दिन के भीतर अपनी आपत्ति प्रकट कर सकेगा।

ऐसी प्रत्येक आपत्ति सक्षम प्राधिकारी, अर्थात् उपविभागीय अधिकारी, कर्जत को लिखित रूप में प्रस्तुत की जाएगी और उसमें उसके आधार अधिकथित किए जाएंगे और सक्षम प्राधिकारी, आपत्तिकर्ता को व्यक्तिगत रूप में या किसी विधिक

पेशेवर द्वारा सुने जाने का अवसर देगा और ऐसी आपत्तियों की सुनवाई के पश्चात् तथा ऐसी और जाँच करने के पश्चात्, यदि कोई हो, जिसे सक्षम प्राधिकारी आवश्यक समझे, आदेश द्वारा या तो आपत्तियों को अनुज्ञात कर सकेगा या अननुज्ञात कर सकेगा।

उक्त अधिनियम की धारा 3ग की उप-धारा (2) के अधीन सक्षम प्राधिकारी द्वारा किया गया कोई भी आदेश अंतिम होगा।

इस अधिसूचना के अंतर्गत आने वाली भूमि के रेखांक और अन्य व्यौरे सक्षम प्राधिकारी के उक्त कार्यालय में उपलब्ध हैं और उनका हितबद्ध व्यक्तियों द्वारा निरीक्षण किया जा सकता है।

अनुसूची

महाराष्ट्र राज्य के रायगड जिले में Greenfield Highway के कि.मी. 20.75 से कि.मी.29.125 के लिए अर्जन की जाने वाली संरचना रहित अथवा संरचना सहित भूमि का संक्षिप्त विवरण

राज्य का नाम: महाराष्ट्र			जिले का नाम: रायगड		
क्रमिक संख्या	सर्वेक्षण संख्या	भूमि का प्रकार	भूमि की प्रकृति	भूमि का क्षेत्रफल (स्थानीय इकाई)	भूमि का क्षेत्रफल (हेक्टेयर)
1	2	3	4	5	6
तालुक का नाम: खालापूर					
गांव का नाम: हातनोली					
1	37 Part	निजी	कृषी	0.0148 (हेक्टेयर)	0.0148
2	38 Part	निजी	पडीत/कृषी	0.0031 (हेक्टेयर)	0.0031
गांव का नाम: तूपगांव					
3	147 Part	निजी	गैरकृषी	0.1265 (हेक्टेयर)	0.1265
4	171 Part	निजी	कृषी	0.1737 (हेक्टेयर)	0.1737
5	173 Part	निजी	कृषी	0.1026 (हेक्टेयर)	0.1026
6	175 Part	निजी	कृषी	0.048 (हेक्टेयर)	0.048
7	176 Part	निजी	कृषी	0.76 (हेक्टेयर)	0.76
8	178 Part	निजी	कृषी	0.057 (हेक्टेयर)	0.057
9	179/15 Part	निजी	कृषी	0.0199 (हेक्टेयर)	0.0199
10	180/2 Part	निजी	कृषी	0.007 (हेक्टेयर)	0.007
11	50 Part	सरकारी	फॉरेस्ट	0.061 (हेक्टेयर)	0.061
12	52 Part	निजी	कृषी	0.022 (हेक्टेयर)	0.022
13	53 Part	निजी	कृषी	0.018 (हेक्टेयर)	0.018
14	Gaonthan Part	सरकारी	गावठाण	0.104 (हेक्टेयर)	0.104

गांव का नाम: पाली खु.					
15	8 Part	निजी	कृषी	0.0178 (हेक्टेयर)	0.0178
16	9 Part	सरकारी	फॉरेस्ट	0.0983 (हेक्टेयर)	0.0983
गांव का नाम: सारंग					
17	25/3 Part	निजी	कृषी	0.021 (हेक्टेयर)	0.021
18	28 /1/A Part	निजी	कृषी	0.21 (हेक्टेयर)	0.21
19	28/1/B Part	निजी	कृषी	0.09 (हेक्टेयर)	0.09
20	28/3 Part	निजी	कृषी	0.16 (हेक्टेयर)	0.16
21	28/4 Part	निजी	कृषी	0.07 (हेक्टेयर)	0.07
22	30/A Part	निजी	कृषी	0.0733 (हेक्टेयर)	0.0733
23	35/1 Part	निजी	कृषी	0.2317 (हेक्टेयर)	0.2317
24	48 Part	निजी	कृषी	0.063 (हेक्टेयर)	0.063
गांव का नाम: टेंभरी					
25	3 Part	निजी	पडीत+ कृषी	0.0309 (हेक्टेयर)	0.0309
26	5 Part	निजी	कृषी	0.01 (हेक्टेयर)	0.01
27	50 Part	निजी	कृषी	0.109 (हेक्टेयर)	0.109
28	52 Part	निजी	पडीत/कृषी	0.0369 (हेक्टेयर)	0.0369
29	65 Part	निजी	कृषी	0.007 (हेक्टेयर)	0.007
30	66 Part	निजी	कृषी	0.0045 (हेक्टेयर)	0.0045
31	82 Part	निजी	कृषी	0.175 (हेक्टेयर)	0.175
32	83 Part	निजी	कृषी	0.0482 (हेक्टेयर)	0.0482
गांव का नाम: वयाळ					
33	31 Part	निजी	कृषी	0.0069 (हेक्टेयर)	0.0069
34	7/D/10/A Part	निजी	कृषी	0.039 (हेक्टेयर)	0.039
35	7/D/9/Part	निजी	कृषी	0.0605 (हेक्टेयर)	0.0605
गांव का नाम: वाशीवली					
36	18/1 Part	निजी	गैरकृषी	0.0009 (हेक्टेयर)	0.0009
37	18/12 Part	निजी	गैरकृषी	0.028 (हेक्टेयर)	0.028
38	18/17 Part	निजी	गैरकृषी	0.0453 (हेक्टेयर)	0.0453
39	18/2 Part	निजी	गैरकृषी	0.0115 (हेक्टेयर)	0.0115

40	18/5 Part	निजी	गैरकृषी	0.0245 (हेक्टेयर)	0.0245
41	3/2 Part	निजी	कृषी	0.0402 (हेक्टेयर)	0.0402
42	43 Part	निजी	कृषी	0.0236 (हेक्टेयर)	0.0236
43	5/6 Part	निजी	कृषी /पडीत	0.7152 (हेक्टेयर)	0.7152
44	5/7 Part	निजी	कृषी	0.06 (हेक्टेयर)	0.06
45	5/8 Part	निजी	कृषी	0.08 (हेक्टेयर)	0.08
46	8 Part	निजी	कृषी	0.0317 (हेक्टेयर)	0.0317
गांव का नाम: वानीवली					
47	9/1 Part	निजी	गैरकृषी	0.01 (हेक्टेयर)	0.01
48	9/2 Part	निजी	गैरकृषी	0.0835 (हेक्टेयर)	0.0835
गांव का नाम: असोटी					
49	26 Part	निजी	कृषी	0.051 (हेक्टेयर)	0.051
50	3 Part	निजी	कृषी	0.0036 (हेक्टेयर)	0.0036
51	30/1 Part	निजी	कृषी	0.18 (हेक्टेयर)	0.18
52	4/1 Part	निजी	कृषी	0.104 (हेक्टेयर)	0.104
53	4/2 Part	निजी	कृषी	0.01 (हेक्टेयर)	0.01
गांव का नाम: लोहोप					
54	27 Part	निजी	गैरकृषी	0.0184 (हेक्टेयर)	0.0184
55	28/1 Part	निजी	गैरकृषी	0.327 (हेक्टेयर)	0.327
गांव का नाम: साईनगर					
56	10 Part	सरकारी	गोठण ग्रामपंचायत	0.845 (हेक्टेयर)	0.845
57	11 Part	निजी	पडीत	0.442 (हेक्टेयर)	0.442
58	12 Part	निजी	पडीत	0.5485 (हेक्टेयर)	0.5485
59	15 Part	निजी	पडीत	0.03 (हेक्टेयर)	0.03
60	18 Part	निजी	पडीत	0.016 (हेक्टेयर)	0.016
61	3 Part	सामान्य (निजी + सरकारी)	कृषी +गैरकृषि +पडीत+वनखाते	5.631 (हेक्टेयर)	5.631
62	9 Part	निजी	पडीत	0.842 (हेक्टेयर)	0.842

गांव का नाम: जांभिवली तर्फे वनखळ					
63	77 Part	निजी	कृषी +पडीत	0.784 (हेक्टेयर)	0.784
64	78 Part	निजी	कृषी +पडीत	1.9 (हेक्टेयर)	1.9
65	River	सरकारी	नदी	0.78 (हेक्टेयर)	0.78
Total					16.7475

[फा. सं. NHAI/LA/GREENFIELD/NH/2022/3A]

शेख अमीनखान, निदेशक

MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**NOTIFICATION**

New Delhi, the 17th October, 2025

S.O. 4727(E).— In exercise of powers conferred by sub-section (1) of section 3A of the National Highways Act, 1956 (48 of 1956) (hereinafter referred to as the said Act), the Central Government, after being satisfied that for the public purpose, the land, the brief description of which is given in the Schedule below, is required for building (widening/two lane with paved shoulder/four/Six laning etc.), maintenance, management and operation of Greenfield Highway in the stretch of land from Km. 20.75 to Km. 29.125 in the district of RAIGAD in the state of MAHARASHTRA, hereby declares its intention to acquire such land.

Any person interested in the said land may, within twenty-one days from the date of publication of this notification in the Official Gazette, object to the use of such land for the aforesaid purpose under sub-section(1) of section 3C of the said Act.

Every such objection shall be made to the Competent Authority, namely, Sub Divisional Officer, Karjat in writing and shall set out the grounds thereof and the Competent Authority shall give the objector an opportunity of being heard, either in person or by a legal practitioner, and may, after hearing all such objections and after making such further enquiry, if any, as the Competent Authority thinks necessary, by order, either allow or disallow the objections.

Any order made by the Competent Authority under sub-section (2) of section 3C of the said Act shall be final.

The land plans and other details of the land to be acquired under their notification are available and can be inspected by the interested person at the aforesaid office of the Competent Authority.

SCHEDULE

Brief Description of the land to be acquired with or without structures falling Greenfield Highway in the stretch of land from Km. 20.75 to Km. 29.125 () in the district of RAIGAD in the state of MAHARASHTRA

State: MAHARASHTRA			District: RAIGAD		
Sl. No.	Survey/Plot Number	Type of Land	Nature of Land	Area (in Local Unit)	Area (in Hectares)
1	2	3	4	5	6
Taluk: Khalapur					
Village: Hatnoli					
1	37 Part	Private	Agriculture	0.0148 (Hectare)	0.0148
2	38 Part	Private	Agriculture/Barren	0.0031 (Hectare)	0.0031
Village: Tupgaon					
3	147 Part	Private	Non Agriculture	0.1265 (Hectare)	0.1265
4	171 Part	Private	Agriculture	0.1737 (Hectare)	0.1737
5	173 Part	Private	Agriculture	0.1026 (Hectare)	0.1026

6	175 Part	Private	Agriculture	0.048 (Hectare)	0.048
7	176 Part	Private	Agriculture	0.76 (Hectare)	0.76
8	178 Part	Private	Agriculture	0.057 (Hectare)	0.057
9	179/15 Part	Private	Agriculture	0.0199 (Hectare)	0.0199
10	180/2 Part	Private	Agriculture	0.007 (Hectare)	0.007
11	50 Part	Government	Forest	0.061 (Hectare)	0.061
12	52 Part	Private	Agriculture	0.022 (Hectare)	0.022
13	53 Part	Private	Agriculture	0.018 (Hectare)	0.018
14	Gaonthan Part	Government	Gaonthan	0.104 (Hectare)	0.104
Village: Pali Kh.					
15	8 Part	Private	Agriculture	0.0178 (Hectare)	0.0178
16	9 Part	Government	Forest	0.0983 (Hectare)	0.0983
Village: Sarang					
17	25/3 Part	Private	Agriculture	0.021 (Hectare)	0.021
18	28 /1/A Part	Private	Agriculture	0.21 (Hectare)	0.21
19	28/1/B Part	Private	Agriculture	0.09 (Hectare)	0.09
20	28/3 Part	Private	Agriculture	0.16 (Hectare)	0.16
21	28/4 Part	Private	Agriculture	0.07 (Hectare)	0.07
22	30/A Part	Private	Agriculture	0.0733 (Hectare)	0.0733
23	35/1 Part	Private	Agriculture	0.2317 (Hectare)	0.2317
24	48 Part	Private	Agriculture	0.063 (Hectare)	0.063
Village: Tembhari					
25	3 Part	Private	Agriculture+Barren	0.0309 (Hectare)	0.0309
26	5 Part	Private	Agriculture	0.01 (Hectare)	0.01
27	50 Part	Private	Agriculture	0.109 (Hectare)	0.109
28	52 Part	Private	Agriculture/Barren	0.0369 (Hectare)	0.0369
29	65 Part	Private	Agriculture	0.007 (Hectare)	0.007
30	66 Part	Private	Agriculture	0.0045 (Hectare)	0.0045
31	82 Part	Private	Agriculture	0.175 (Hectare)	0.175
32	83 Part	Private	Agriculture	0.0482 (Hectare)	0.0482
Village: Vayal					
33	31 Part	Private	Agriculture	0.0069 (Hectare)	0.0069
34	7/D/10/A Part	Private	Agriculture	0.039 (Hectare)	0.039
35	7/D/9/Part	Private	Agriculture	0.0605 (Hectare)	0.0605
Village: Washivali					
36	18/1 Part	Private	Non Agriculture	0.0009 (Hectare)	0.0009
37	18/12 Part	Private	Non Agriculture	0.028 (Hectare)	0.028
38	18/17 Part	Private	Non Agriculture	0.0453 (Hectare)	0.0453
39	18/2 Part	Private	Non Agriculture	0.0115 (Hectare)	0.0115
40	18/5 Part	Private	Non Agriculture	0.0245 (Hectare)	0.0245
41	3/2 Part	Private	Agriculture	0.0402 (Hectare)	0.0402
42	43 Part	Private	Agriculture	0.0236 (Hectare)	0.0236
43	5/6 Part	Private	Agriculture/Barren	0.7152 (Hectare)	0.7152
44	5/7 Part	Private	Agriculture	0.06 (Hectare)	0.06
45	5/8 Part	Private	Agriculture	0.08 (Hectare)	0.08

46	8 Part	Private	Agriculture	0.0317 (Hectare)	0.0317
Village: Vanivali					
47	9/1 Part	Private	Non Agriculture	0.01 (Hectare)	0.01
48	9/2 Part	Private	Non Agriculture	0.0835 (Hectare)	0.0835
Village: Asroti					
49	26 Part	Private	Agriculture	0.051 (Hectare)	0.051
50	3 Part	Private	Agriculture	0.0036 (Hectare)	0.0036
51	30/1 Part	Private	Agriculture	0.18 (Hectare)	0.18
52	4/1 Part	Private	Agriculture	0.104 (Hectare)	0.104
53	4/2 Part	Private	Agriculture	0.01 (Hectare)	0.01
Village: Lohop					
54	27 Part	Private	Non Agriculture	0.0184 (Hectare)	0.0184
55	28/1 Part	Private	Non Agriculture	0.327 (Hectare)	0.327
Village: Sainagar					
56	10 Part	Government	Gothan Gram Panchayat	0.845 (Hectare)	0.845
57	11 Part	Private	Barren	0.442 (Hectare)	0.442
58	12 Part	Private	Barren	0.5485 (Hectare)	0.5485
59	15 Part	Private	Barren	0.03 (Hectare)	0.03
60	18 Part	Private	Barren	0.016 (Hectare)	0.016
61	3 Part	Common (Private + Government)	Agriculture + Non-Agriculture+ Barren +Forest	5.631 (Hectare)	5.631
62	9 Part	Private	Barren	0.842 (Hectare)	0.842
Village: Jambhiwali Tarfe Wankhal					
63	77 Part	Private	Agriculture+Barren	0.784 (Hectare)	0.784
64	78 Part	Private	Agriculture+Barren	1.9 (Hectare)	1.9
65	River	Government	River	0.78 (Hectare)	0.78
Total					16.7475

[F. No. NHAI/LA/GREENFIELD/NH/2022/3A]

SHAIKH AMINKHAN, Director